

Cause List on 25/1/2021

Court Pending Legal Aid cases

S.No	Name of the Court Name	Case No	Stage	Petitioner Name (Tr./Tmt./Selvi.)	Advocate Name (Tr./Tmt./Selvi.)
1)	Sub Court	OS-226/2018	Evidence	Velurajan (Respondent)	B.Rajguru
2)	Mahila Court	SC-12/2020	Trial	A.Mohammed Mustafa	Padmaja
3)	I ADJ Court	OS- 10/2018	Arguments	K.Arumugam (Defendent)	J.Sasi
4)	Mahila Court	SC-127/2018	Evidence	Vijayalakshmi	V.J.Nirmala